

(b) whether the admission to the auditorium was on the basis of members' Identity Cards and restricted to two seats only;

(c) whether certain unauthorised persons in large number were found occupying the seats on the 10th March, 1974, at 6.30 P.M. and some M.Ps. with their wives had to return; and

(d) if so, the action the Ministry propose to take against the irresponsible officers who allowed such unauthorised entry to the Vigyan Bhavan ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (b). Yes, Sir

(c) A large number of seats in the Main Hall and Balcony of the Vigyan Bhavan remained vacant till the show was over. A few persons connected with the organisation of the show, including ushers are generally permitted.

(d) Does not arise.

पाकिस्तान के लिए जासूसी करते हुए व्यक्तियों की इलाहाबाद में गिरफ्तारी

4752. श्री धमशाह प्रधान :

श्री माधवराव सिन्धिया :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या एक केन्द्रीय मंत्री के निजी सहायक श्री सुल्तान अहमद फारुकी मेजर हसन के साथ 12 अक्टूबर, 1973 को अलीगढ़ मुस्लिम विश्वविद्यालय गए और वहाँ का अतिथिगृह उन्होंने बुक कराया;

(ख) क्या मेजर हसन श्री सुल्तान फारुकी के रिश्तेदार और अलीगढ़ मुस्लिम विश्वविद्यालय में इतिहास विभाग के श्री इरफान फारुकी के साथ वहाँ से इलाहाबाद गए वहाँ से पाकिस्तान के लिए जासूसी करते हुए केन के भोजनालय में पुलिस द्वारा गिरफ्तार किए गए;

(ग) क्या पुलिस ने केन्द्रीय मंत्री के निजी सहायक से पूछताछ की है और क्या श्री सुल्तान फारुकी की सेवा से मुअत्तल कर दिया गया है; और

(घ) क्या मेजर हसन दिल्ली स्थित, उत्तर प्रदेश के सरकारी निवास में कुछ सप्ताह ठहरा था और यदि हाँ, तो कब से कब तक और किस की सिफारिश पर और तत्संबंधी व्यौरा क्या है ?

गृह मंत्रालय में उप मंत्री (श्री एक० एच० मोहसिन) : (क) से (घ). सरकार को उपलब्ध सूचना के अनुसार श्री सुल्तान अहमद फारुकी और एक व्यक्ति मेजर हसन जिसका वास्तविक नाम बाजीमुजफ्फर हसन है और जो अपने को सेना का एक मेजर बताता था 12-10-1973 को अलीगढ़ मुस्लिम विश्व-विद्यालय के अतिथि गृह में मिले थे। इस बात का कोई संकेत नहीं है कि श्री फारुकी ने अतिथिगृह में कोई स्थान बुक कराया था। श्री बाजीमुजफ्फर हसन और श्री इरफान फारुकी, जो अलीगढ़ मुस्लिम विश्वविद्यालय के इतिहास विभाग में टाइपिस्ट व क्लर्क हैं और श्री सुल्तान फारुकी का रिश्तेदार है, 17-10-1973 को इलाहाबाद गये थे और 18-10-1973 को सैनिक भोजनालय में सैनिक प्राधिकारियों द्वारा उन्हें गिरफ्तार किया गया था। उत्तर प्रदेश राज्य पुलिस द्वारा मामले की जांच पड़ताल की गई। जांच पड़ताल से कोई जासूसी दृष्टिकोण अभी तक प्रकट नहीं हुआ है। बताया जाता है कि श्री हसन एक कुख्यात धोखेबाज व्यक्ति हैं। पुलिस द्वारा श्री सुल्तान फारुकी से पूछताछ की गई थी। चूंकि प्रथम दृष्टि में उसके विरुद्ध कोई मामला नहीं बना भत: उसे सेवा से मुअत्तल नहीं किया गया है। बाजी मुजफ्फर हसन 4-10-1973 से 16-10-1973 तक दिल्ली में उत्तर प्रदेश निवास में ठहरा था। प्रकृत होता है कि उसने अपने परिचय के बारे में उत्तर प्रदेश निवास

के कर्मचारियों से झूठी ज्ञानी पर छावास प्राप्त किया था ।

CIA SPONSORED RADIO BROADCASTS

4753. SHRI PRABODH CHANDRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been invited to the CIA sponsored radio broadcasts; and

(b) if so, the names of countries sites wherefrom such broadcasts are made ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). Government do not have any specific information regarding the alleged C.I.A. sponsored broadcasts.

FORMATION OF A JOINT INDO-SOVIET STUDY GROUP

4754. SHRI INDRAJIT GUPTA : Will the Minister of PLANNING be pleased to state :

(a) whether the Joint Indo-Soviet Study Group as envisaged in the Agreement "on Cooperation between the Planning Commission of the Republic of India and the State Planning Committee of the U.S.S.R. (GOSPLAN of the U.S.S.R.)" has since been formed;

(b) if so, the names of the members of the Study Group from the Indian side; and

(c) if no Study Group has so far been formed, the reasons for delay in setting up such a Study Group ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) Not yet, Sir.

(b) Does not arise.

(c) The work programme of the Study Group has been discussed between the two sides as a result of which detailed proposals are being formulated.

Members of the Study Group will be nominated in the light of the detailed work programme agreed between the two sides.

SMUGGLING BUSINESS IN ESSENTIAL COMMODITIES IN BIHAR

4755. SHRI RAMAVATAR SHASTRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the smuggling business in essential commodities in the State of Bihar, under the protection of a Section of Government Officials and the agencies responsible for preventing smuggling; and

(b) if so, whether Central Government will be ready to make an enquiry into this business through C.B.I. ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). The information is being collected from the authorities concerned and will be laid on the Table of the Lok Sabha on its receipt.

TRIBAL DEVELOPMENT BLOCKS FUNCTIONING IN KARNATAKA

4756. SHRI D. B. CHANDRA GOWDA :

SHRI G. Y. KRISHNAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the Tribal Development Blocks functioning in the State of Karnataka in which facilities have been provided for the Scheduled Tribes and Scheduled Castes for Industrial Training Institutes, Polytechnics, Engineering and Medical Colleges; and

(b) the number of students in each institute under training at present and the facilities provided to these communities by the Government in the State of Karnataka ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) There are at present three *ad hoc* Tribal